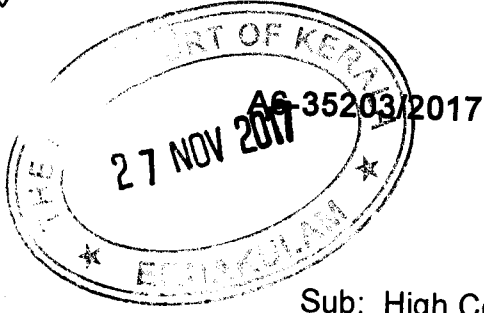


106353

THE HIGH COURT OF KERALA



Kochi : 682 031

Dated: 25-11-2017

**NOTICE**

Sub: High Court Establishment - filling up of the vacancy in the category of Carpenter temporarily on daily wage basis - application called for - regarding.

- Ref: 1. G.O.(P) 28/2016/Fin dated 26.02.2016  
2. G.O(P)No.56/2017/Fin. Dated 28.04.2017

It is proposed to fill up the vacancy in the category of Carpenter, High Court, temporarily on daily wage basis, @ ₹685/- per day and the maximum daily wages payable in a month is ₹18,450/-, for a maximum period of 179 days or till a fresh hand is appointed by direct recruitment method, which ever is earlier.

The qualifications for the post are as follows;

1. Pass in Standard VIII or equivalent
2. I.T.I. Certificate in the trade of Carpentry or equivalent qualification or ten years experience as Carpenter.

Qualified and willing persons are directed to submit their application in writing along with the copies of the Certificates to the **Registrar General, High Court of Kerala, Ernakulam on or before 04.12.2017.**

By Order

  
G. Rathi

Assistant Registrar (Hr.Gr)

(P.T.O)

638011

To

The Assistant Registrar in Charge of J Section

The Section Officer, Kerala Judicial Academy, Athani.

The Confidential Assistants to the Registrars, High Court.

✓ The IT Section, High Court (for publishing in the Notice Board of the Official Website).

The H Section, High Court.

The J Section, High Court.

The K Section, High Court.

The Civil Sergeant, High Court.

The Administrative Records Sections, High Court.

The Notice Board, High Court .

The File/Stock File.